## GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

# LOK SABHA UNSTARRED QUESTION No. 1211 TO BE ANSWERED ON THE 27<sup>th</sup> July, 2021

#### **PITNDPS Act**

#### 1211. SHRI A. GANESHAMURTHI:

### Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is true that Narcotics Control Bureau (NCB) is on the process of preparing list of the 100 top drug mafia kingpins in the country and initiate action against them under the prevention of illicit traffic narcotics drugs and psychopropic substance (PITNDPS) Act;
- (b) if so, the details thereof; and
- (c) the time line by when acttion will be taken against them?

#### **ANSWER**

# MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI MANSUKH MANDAVIYA)

(a) to (c): Yes, Sir. Narcotics Control Bureau (NCB), Ministry of Home Affairs, has already identified top 100 drug traffickers/kingpins and has initiated action against them under Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act, 1988. As part of the ongoing process, NCB has initiated total 25 PITNDPS proposals since December, 2019 after identification process. In 21 proposals, Department of Revenue (DoR) has issued detention orders, out of which 13 proposals are confirmed by Advisory Board.

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